

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (D.B.) No. 103 of 2020

Dilip Kumar Mehta ... Appellant

Versus

The State of Jharkhand ... Respondent

CORAM: HON'BLE MR. JUSTICE H.C. MISHRA
HON'BLE MRS. JUSTICE RAJESH KUMAR

For the Appellant : M/s. Anil Kumar Singh, Advocate

For the State : A.P.P.

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

I.A No.986 of 2020

4/ 08.07.2020. On the ground of bereavement of the father of the learned counsel for the appellant, put up the matter on 04th August, 2020.

(H. C. Mishra, J.)

(Rajesh Kumar, J.)

BS/-